

Contested commercial cases disposed during the month of June-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2229/19	24.09.2019	ANURAG PRAKASH VS A.M. INTERNATIONAL	SH. HARISH GUPTA & SH. LALIT SHARMA	9312338290 & 9818772001	01.06.2024	1712	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	CS COMM-2714/22	20.12.2022	ASHA RAM & SONS VS ASHISH AGGARWAL	SH. SACHIN KR. JAIN & SH. NAMAN AGGARWAL	9873586359 & 9999275280	03.06.2024	531	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2965/21	26.08.2021	DR. KIRAN KUSHAWAHA VS. BANK OF BARODA	SH. RAJAN MISHRA AND SH. AATREYA SINGH	9013839317 & 9650344042	05.06.2024	1014	No	Contested	-----	-----	Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	CS COMM-1467/22	03.06.2022	SURAJ PRAKASH VS MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI & SH. SAHIB GURDEEP SINGH	9811161525 & 9999496532	07.06.2024	735	No	Contested	-----	-----	Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL													
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1144/23	10.08.2023	ASHA RAM & SONS V/S SHIVA ENTERPRISES	SACHIN KUMAR JAIN	9873586359	04.06.2024	300	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1132/2023	08.08.2024	UMESH TYAGI V/S MCD	ANIL KUMAR	7838798382	30.05.2024	305	Yes	DECREE	-----	-----	Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL													
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/1/2023	02-01-2023	TARUN KUMAR VS FIITJEE LIMITED	SH. JASVIN DHAMA	7838129907	03-06-2024	518 Days	NO	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			305 EXTENSION BLOCK THO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/166/2023	16-10-2023	SUGANDH PAPER TRADERS Vs MAGNUM VENTURES LTD	SH. SACHIN KUMAR JAIN	9873586359	05-06-2024	233 Days	NO	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/255/2023	13-02-2023	CANARA BANK VS KINKAN THROUGH ITS PROP NARENDER KUMAR	SH. CHANDRA BHUSHAN MRTI WARI	9654643317	05-06-2024	478 Days	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/410/2023	06-03-2023	UMESH TYAGI Vs MCD THROUGH COMMISSIONER	SH. A.K. SHAJELAY	8860939496	05-06-2024	457 Days	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP(COM)	155/2022	14-10-2022	GUNPAL SHANTARAM VS. SBI CARDS PAYMENTS SERVICES (P) LTD.	MS. NIYATI SHARMA	9769993511	04-06-2024	599 DAYS	No	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	OMP(COM)	2/2024	03-01-2024	MANEESH RATURI VS. KOTAK MAHINDRA PRIME LTD.	SH. AJAY KUMAR	9818220532	07-06-2024	156 DAYS	No	Contested	NA	NA	U/S 34 OF ARBITRATION ACT

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			410	CS DJ	903/2019	06-09-2019	LIVSMART HOSPITALITY VS. MARSSINGH SAHNI	SH. AMARJEET	9810047975	06-06-2024	1735 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY
			410	COUNTER CLAIM	30/2022	13.07.2022	MARS INFRASTRUCTURE VS. LIVSMART HOSPITALITY	SH. ANIL KUMAR & ASSOCIATES	9810103682	06-06-2024	805 DAYS	NO	Contested	NA	NA	COUNTER CLAIM
			410	CS (COMM)	4910/2021	24.11.2021	RADHA KASERA VS. RAM JAISWAL	SH. PARMOD KUMAR SINGHAL	9810778007	07-06-2024	926 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308	EXTENSION BLOCK THC RECOVERY	CS-1333/23	11.10.2023	PAWAN KUMAR GUPTA VS VANDANA ARORA	VIKRANT MITTAL	NA	01.06.2024	234	NO	CONTESTED	NIL	NIL	RECOVERY
			308	EXTENSION BLOCK THC ARBITRATION CONCILIATION ACT	AND OMP (COMM)/36/24	13.05.2024	AJAY KANODIA VS LALIT MOHAN GOEL	SHIV KUMAR	NA	03.06.2024	21	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308	EXTENSION BLOCK THC ARBITRATION CONCILIATION ACT	AND OMP (COMM)/69/23	10.05.2023	SEEMA MAHAPATRA VS AKASH EDUCATIONAL SERVICES LTD	FARUN KUMAR	NA	03.06.2024	390	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308	EXTENSION BLOCK THC RECOVERY	CS (COMM)-1569/20	26.10.2020	CANARA BANK SACHIN & ORS	SARUN KUMAR SHUKLA	NA	06.06.2024	1319	NO	CONTESTED	NIL	NIL	RECOVERY
			308	EXTENSION BLOCK THC RECOVERY	CS (COMM)-2604/19	01.11.2019	UNION BANK OF INDIA VS SANJEEV BANSAL AND ORS	KAMAL KANT CHABBRA	NA	07.06.2024	1680	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	OMP (COMM.)/64/2023	02-05-2023	RAUNAK INTERNATIONAL Vs OYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	402	Yes	Contested	07-06-2024	0	u/s 34
			307	Civil	OMP (COMM.)/66/2023	04-05-2023	JP SINGH Vs OYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	400	Yes	Contested	07-06-2024	0	u/s 34
			307	Civil	OMP (COMM.)/67/2023	04-05-2023	JUVELLO Vs OYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	400	Yes	Contested	07-06-2024	0	u/s 34
			307	Civil	OMP (COMM.)/70/2023	11-05-2023	JEET CORPORATION Vs OYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	393	Yes	Contested	07-06-2024	0	u/s 34
			307	Civil	OMP (COMM.)/71/2023	11-05-2023	VIBRUS Vs OYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	393	Yes	Contested	07-06-2024	0	u/s 34

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			307	Civil	OMP (COMM.)/76/2023	19-05-2023	OVERSEAS Vs OYO APARTMENT	Taranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	385	Yes	Contested	07-06-2024	0	u/s 34	
			307	Civil	OMP (COMM.)/79/2023	20-05-2023	CONVEST BUILDCON PVT LTD. Vs OYO APARTMENT INVESTMENT LLP	Taranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	384	Yes	Contested	07-06-2024	0	u/s 34	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/759/2022		ASHISH GUPTA Vs M/S SPECTRAPURE FLUID CONCEPTS	Akhil Mittal	9212504099		822	-	Contested	01.06.2024	-	Recovery of Money-2	
			310	OMP (COMM)	OMP (COMM.)/21/2021		OM PRAKASH MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	Kapil Choudhary	9999571187		1192	-	Contested	-	-	Arbitration & Conciliation Act, 1996-9	
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS(COMM)	1584/2019	21.08.2019	UMESH TYAGI V/S MCD	SATYENDRA KUMAR SINGH	9811161525	03.06.2024	1751						
			401	ARB.(A)	1/2024	08.04.2024	RAJ KUMAR V/S M/S EQUITAS SMALLYADAV FINANCE BANK LTD & ORS	SABHISHEK MALHOTRA	9999980081	05.06.2024	58						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/365/2020	07-02-2020	BRAND CONNECT VS M/S PANM ADVERTISING AND ENTERTAINMENT	AWDESH KUMAR	9313329171	01-06-2024	1576 DAYS	---	DIMISSED	NIL	NIL		
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS (comm)	CS (COMM)/93/2022	04-02-2022	SH O P KHANDELWAL PROPRIETOR OF M/S KHANDELWAL IRON STORE Vs RAVI GUPTA PROP OF M/S SHUBH	VIPUL SHARMA(P),	9582787474	01-06-2024	848	Yes	DECREE	Nil	Nil		
				CS (comm)	CS (COMM)/813/2022	10-10-2022	KAPIL CHANANA THROUGH ATTORNEY DINESH KHANNA SOLE PROP M/S SK TIMBER TRADERS Vs RAJ KUMAR	ARUSH KUMAR MALHOTRA(P),	9818318936	07-06-2024	606	Yes	DECREE	Nil	Nil		
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/723/2022	06.09.2022	IDBI BANK LTD VS MOHD SALIM SALMANI	VIVEK KUMAR	9811867703	03.06.2024	641 days	No	Contested	NIL	NIL		
				CS COMM	CS COMM 223/2019	04.07.2019	ARVIND CHEMICALS SYNTHETICS P LTD	ADITYA KUMAR	9711481910	01.06.2024	1854 days	No	Contested	NIL	NIL		
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block		CS (COMM)/251/2023	14-03-2023	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI	Vishnu Dutt.	9810910048	01-06-2024	445		Decree		Same Day		
					CS (COMM)/301/2023	29-03-2023	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI			01-06-2024	430		Decree		Same Day		
					CS (COMM)/64/2018	04-12-2018	M/S CAPITAL GRAINS Vs M/S GURU EXIM AND ORS	Amit Madaan	9999653376	03-06-2024	2008		Decree		Same Day		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/689/2022	30/08/22	SANJEEV SEHGAL Vs PURNIMA BHATIA	BHAGAT SINGH	9810133410	06/06/24	646	NA	DISMISSED	Nil	Nil		

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25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/5/2024	30.01.2024	National Skill Development Corporation Vs M S Technologies Pvt Ltd	Aparna Gupta	Not Provided	01/06/24	123	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	ARBTN/2/2019	18.01.2019	M/S P.S. INFRABUILD PVT. LTD. Vs IRCON INTERNATIONAL LTD	Supriya Pandey	8126356001	01/06/24	1961	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	Misc CrI/117/2024	18.06.2024	STATE Vs NITIESH TIWARI	NOT AVAILABLE	NOT AVAILABLE	19.06.2024	1	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/899/2024	09/05/24	STATE Vs VISHAL	NOT AVAILABLE	NOT AVAILABLE	18.06.2024	40	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/979/2024	16.05.2024	STATE Vs ARIF KHAN	NOT AVAILABLE	NOT AVAILABLE	15.06.2024	30	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/1156/2024	04/06/24	STATE Vs NAVAL KISHORE RAM	NOT AVAILABLE	NOT AVAILABLE	15.06.2024	11	No	Contested	Not Filed	N.A.	Criminal Procedure Code
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE (COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COM/1432020	14.01.2020	MD. USMAN DIRECTOR OF NEW CONSTRUCTION PROJECT VS ANIL PODDAR	Sh. Pranav Kumar	8010274175	07/06/24	1606	-	DECREED	-	-	SUIT FOR RECOVERY U/O 37 CPC
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	OMP(I) 07/2024	15-03-2024	MANCHANDA INTERNATIONAL LTD. Vs BORN UNICORN TECH	Brijesh Oberoi	9810281212	06-06-2024	83	-	ALLOWED	-	-	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST		Commercial Suit	CS (COMM)/496/2019	12/4/19	M/S SAMEER TRADERS Vs M/S V CONSTRUCTIONS	Subhash Kumar KJha	N/A	6/6/24	1646	Yes	DISMISSED	-	-	
					CS (COMM)/504/2023	5/27/23	UCO BANK Vs MOHD. ATHAR KHAN	Binay Mishra	N/A	6/6/24	376	Yes	Decreed	-	-	
					CS DJ/1540/2018	10/15/18	M/S DDEX, PROPRIETORSHIP FIRM THR. DEEPAK DHAWAN Vs M/S WAVE THR. ITS PROPRIETOR KUMAR CHUGANI	AV.K. Ohri	N/A	6/7/24	2062	Yes	Decreed	-	-	
					CS DJ/615/2022	7/18/22	MONIKA CHUGH Vs DR. MEENAKSHI SHARMA	Ravi Kumar	N/A	6/7/24	690	Yes	Decreed	-	-	
					CS (COMM)/702/2022	7/20/22	GNV METAL INDUSTRIES PVT. LTD Vs SARK POLYCAP	Shreshtha Kumar	N/A	6/7/24	688	Yes	Disposed Off	-	-	

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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM)/311/2023	3/31/23	PUNJAB NATIONAL BANK VS LATE SH. (I) DINESH KUMAR JOSHI	RAJIV DALAL 9810066196	6/7/24	434	NO	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS/COMM/358/2021	9/4/21	M/S KCT TRADING PVT LTD Vs ASHITA PRINTING SERVICES AND ANOTHER	SH. HEMANT DASWANI 9810556744	6/1/24	1001	NO	Contested	--	--	
				COMMERCIAL SUIT	CS/COMM/606/2021	12/2/21	CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS GRASP ENGINEERING AND SOLUTIONS	SH. NAVEEN SHARMA 9810833833	6/5/24	916	NO	Contested	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/45/2019	29-04-2019	M/SMADNANI ENGINEERINGS WORKS Vs UNION OF INDIA	B.S. MATHUR --	05-06-2024	1864	YES	Contested	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	NIL												
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL												
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	132/2023	09.02.2023	MS REYNOLD INDIA PVT VS ICICI LOMBARD GENERAL INSURANCE CO. LTD	VIKAS BHADANA 9911275055	06.06.2024	484	NO	DECREE	NO	NO	
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	130/2023	01-04-2023	AJAY JAIN VS. VARTIKA FOOD PRODUCTS PVT. LTD.	ANKIT SINGH CHAUHAN --	07-06-2024	431	YES	CONTESTED	NIL	NIL	
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	75/2023	03-08-2023	PUNJAB NATIONAL BANK Vs VIVEK KUMAR JAIN PROP OF SHRI SAI PLASTER PARIS	SUDHIR SINGH 9868927179	05-06-2024	307	CONTESTED	-	N/A		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL												
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	Commercial	CS (COMM)/463/2022	23-07-2022	M/S HANS RUBBER AND SPORTS(P) LIMITED Vs M/S INDIAN INSTITUTE OF PATENT AND TRADE EDUCATION AND	JITENDER KUMAR KHULLAR --	07-06-2024	670	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/65/2023	10-02-2023	AXIS BANK LTD Vs NAVEEN BHATNAGAR	DHARAM DEV 9999168332	06-06-2024	477	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/37/2024	12-01-2024	Punjab National Bank Vs Syaram Creations Through Proprietor Sh Deepak Kumar	SANJAY KUMAR 9711133597	06-06-2024	146	Yes	DECREED	Execution not filed	nil	

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47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		513	Commercial Suit	CS (COMM)/306/2022	06-06-2022	M/S REACH INTERNATIONAL VS DESFAB INFRATECH PRIVATE LIMITED	Sh. Nikhil Aswani	9899805856	03-06-2024	733	DECREED	NIL	NIL	Recovery suit	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL													
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	322/23	13-07-2023	REACH INTERNATIONAL VS YFC PROJECTS PVT LTD.	VAIBHAV MAHAJAN	9899805856	07-06-2024	330 Days	NIL	DECREED	NIL	NIL	RECOVERY OF MONEY - 37